NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.166/2017 IN CP NO. 39(ND)/2016 RT CP No.211/Chd/Hry/2017

Sh. Deepak Bhatia & Ors.

...Petitioners

Versus.

M/s Bhatia Cranes Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Sanjay Thakur, Advocate for the petitioners.

Ms. Anju Jain and Mr. Hitesh Sacher, Advocates

for the respondents.

CA No.166/2017

Adjourned to 23.03.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

February 01, 2018